

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.132/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Holtzman Systems Ltd.		
Under Section		14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1) KANISHK KHETAN, ADV } PETITIONER  
2) ALKA SWAMI, PCS }

Kanishk Khetan  
25/7/17

25.07.2017 – C.P. No. 132 / KB / 2017 – Holtzman Systems Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Heard, at length order reserved.

sd.  
(MANORAMA KUMARI)  
MEMBER (J)